GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 6149 TO BE ANSWERED ON 11.04.2017

NATIONAL COMMISSION FOR SOCIALLY AND EDUCATIONALLY BACKWARD CLASSES

6149. SHRI SUMAN BALKA: SHRIMATI RAKSHATAI KHADSE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal for setting up of National Commission for Socially and Educationally Backward Classes to address grievances and claims of backward classes;
- (b) if so, the details and the present status thereof;
- (c) whether the Government has examined all the requests for inclusion in the list of Other Backward Classes (OBCs); and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a) & (b): The Government has tabled a Bill in the Lok Sabha on 5.04.2017 titled "The Constitution (One Hundred and Twenty Third Amendment) Bill, 2017" for setting up of a National Commission for socially and educationally backward classes to be known as the "National Commission for Backward Classes".
- (c) & (d): Yes, Madam. As on date, the Central List of Other Backward Classes (OBCs) comprises 2494 entries. An 'entry' for this purpose includes caste, its synonyms and sub-castes. The latest recommendations of the NCBC contained in their Advices No. 1/All-India/2014 dated 15.04.2014 and No.2/All-India/2016 dated 13.10.2016 are regarding grant of OBC status to Transgender community and Orphans respectively.
